SI No	PENDENCY REPORT AS ON 09-06-	Total
5l No. 1	Case Type ABLAPL- Anticipatory Bail	8252
<u>2</u> 3	ADMLS-Admirality Suits. AHO-Appeal Against High Court Order.	50
4		
	ARBA-Appeals under Indian Arbitration Act.	270
5	ARBP-Petitions under Indian Arbitration Act.	204
6 7	AS-Admirality Suit.	1 4120
	BLAPL-Bail Application.	4139
8	CEREF-Reference under Central Excise Act.	22
9	CMAPL-Miscellaneous Applications.	2486
10	CMPAT-Company Act.	2446
11	CMP-Civil Miscellaneous Petition	
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	5
14	CONTAC Appeals against orders in Civil Contempt	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1 5104
16	CONTC-Cotempt of Court Cases (Civil contempt)	5104
17	Contempt Petition in Bhubaneswar Bench	2
18	Contempt Petition in Cuttack Bench	71
19	CONTR-Proceeding relating to Criminal Contempt	56
20	COPET-Orginal Petition (Companies Act.)	130
21	CRA-Criminal Appeals	1049
22	CRLA-Appeal against Judgement/Sentence.	9876
23	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1492
24	CRLMA-Other Miscellaneous Application.	608
25	CRLMC-Appl.under Sec.482 Cr.P.C.	10075
26	CRLMP-Criminal Miscellaneous Petition	466
27	CRLREV-Criminal Revision.	8971
28	CRMC-Criminal Miscellaneous Case	22
29	CRP-Revision Petition.	161
30	CRREV-Criminal Revision	259
31	CS(OS)-Civil suits.	1
32	CUSREF-Reference under Customs Act.	3
33	CVA-Civil Appeals	3
34	CVREV-Civil Revision.	39
35	CVRVW-Civil Review.	19
36	DSREF-Confirmation under Sec.336 Cr.P.C.	5
37	EC-Execution Case.	3
38	ELA-Appeals from Judgement in Election Pet.	14
39	ELPET-Election Petitions.	28
40	EXFA-Execution First Appeal.	3
41	EXOS-Execution Application.	•
42	EXP-Execution Petition.	21
43	FA-First Appeal	1078
44	FAO-First Appeal from Orders.	3150
45	FA(OS)-FA from Judgement in original suits.	1 112
46	GA-Government Appeals	112
47	GCRLA-Government Appeals	390
48	GUAP-Pet. under Guardianship and Wards Act.	12
49	IP(M)-Main Petition (Insolvency ACt.)	1 274
50	ITA-Appeals Income-tax	371
51	JCRA-Jail Criminal Appeals	15
52	JCRLA-Jail Criminal Appeal	1215
53	JCRLRV-Jail Criminal Revision.	11
54	JCRMC-Jail Criminal Misc.Case.	1
55	LAA-Appeals (Land Acquisition Act)	962
56	LPA-Letters Patent Appeals.	36
57	MACA-Motor Accident Appeals.	6356
58	MAC-Motor Accident Claims.	1
59	MA-Miscellaneous Appeals	100

	Grand Total	159799
97	WP(C)-Writ Petition under Art.226 and 227.	64239
96	WPC(TAC)-Transfer Application in Cuttack Bench	3
95	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	701
94	WPC(OAS)-Original Application in Sambalpur Bench	1
93	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
92	WPC(OA)-Original Application in Bhubaneswar Bench	46
91	WPC(OAC)-Original Application in Cuttack Bench	328
90	WA-Appeals before DB against SB Judgement	3345
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	848
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	269
87	TREV-Tax Revesion	99
86	TEST-Testamentary Cases.	1
85	TA-Tax Appeal	12
84	STREV-Sales Tax Revision.	1551
83	STAPL-Appl.for direction to make a reference.	1
82	SPA-Sp.Appeal before DB	5
81	SM-Suo Motu.	46
80	SJC-Special Jurisdiction Case (Tax Matters)	179
79	SCLP-Pet.for leave to appeal to Supreme Court	1
78	SA-Second Appeal	2312
77	SAO-Second Appeal from Appellate Order.	223
76	RVWPET-Review Petition.	1882
75	RSA-Second Appeal from Judgement and Decree.	6717
74	RPFAM-Revision US 19 of Family Court Act.	1627
73	RFA-FA from Judgement and Decree in Suit	2163
72	Review Petition in Cuttack Bench	8
71	RCFA-First Appeals(Rent Control Matters)	1
70	OVTA-Tax Appeal Under OVAT ACt.	1
69	OTC-Other Tax Case.	6
68	OTAPL-Other Tax Applications.	111
67	OS-Original Suit.	1
66	OREF-References.	1
65	OJC-Original Jurisdiction case (Writ)	1618
64	OCRMC-Original Crl. Miscellaneous Case	100
63	MSA-SA from judgements in Misc. Cases.	84
62	MFA-FA against Spl. Jurisdiction Cases. MJC-Misc.Judicial Case.	10 59